

proceedings of meeting were conducted in English, including pamphlets and speeches, and even Hindi translation was not made available ; and

(c) if so, the reasons therefor and action proposed to be taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) It is not correct. The following will indicate the position regarding the official work being done in Hindi in Kanpur Telephones in the year 1984-85 :—

- (i) 8640 letters were received in Hindi out of which 6995 letters were replied to in Hindi and no reply was required to be sent in respect of the remaining number of letters.
- (ii) 5681 letters originated in Hindi from this office.
- (iii) 250 forms which were available only in English have been translated in Hindi.

(b) This is partially correct. The pamphlets are not printed in Hindi.

(c) The proceedings were conducted in English because the main guests were not conversant with Hindi, one of them being a foreigner.

Industrial Licences granted to Lohia Machines

4228. SHRI NARESH CHANDRA CHATURVEDI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the number of industrial licences issued to Lohia Machines, Kanpur during the last three years and the number of industries set up by them ;

(b) the number of industries, out of them, which have been closed and also those whose licences have been returned ;

(c) whether Government have received any complaint against Lohia Machines in this connection ; and

(d) if so, the details thereof and whether any action has been taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) M/s. Lohia Machines Ltd. have been granted three Industrial Licences during the last three years for manufacture of high viscosity nylon chips/moulding powder, two-wheelers and spinning frames. The company has advised having implemented the licences for high viscosity nylon chips and two-wheelers. It is in the process of implementing the licence for spinning frames in its existing undertaking at Kanpur.

(b) Nil.

(c) No specific complaint has been received by the Government in this regard.

(d) Does not arise.

Details of Applications of MRTP Companies Approved/Rejected

4229. SHRI NARESH CHANDRA CHATURVEDI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the total number of applications for setting up industries received by Government from the establishments coming under the MRTP Act throughout the country after its enactment ; and

(b) the number of applications out of them, accepted and rejected by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) 2553 applications were received under Section 21 and 22 of the MRTP Act, 1969 from MRTP companies during the period 1.6.1970 (when the MRTP Act came into effect) to 31.7.1985. The position about the disposal of these applications was as under :—

| Accepted | Rejected | Withdrawn/Closed | Exempted | Pending |
|----------|----------|------------------|----------|---------|
| 1203 | 584 | 400 | 228 | 138 |